

Demand for Sport Coaching Complex at Calcutta

1136. SHRI RAJKRISHNA DAWN: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether to promote sports activity in India particularly for the Eastern region, long standing demand of a sports coaching complex in the form of N.I.S., Patiala is required to be established at Calcutta, which has been neglected for a long time;

(b) whether Government are actively considering to build up a sports coaching complex at Calcutta for the Eastern region; and

(c) if so, whether any time schedule has been fixed for completion of the complex?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRI DHANNA SINGH GULSHAN): (a) to (c). A proposal received from the Government of West Bengal to set up a Wing of the Netaji Subhas National Institute of Sports, Patiala, for the Eastern Region, at the Rabindra Sarobar Stadium Sports Complex is under examination in consultation with the Board of Governors of the Society for the National Institutes of Physical Education and Sports. The proposal will have to be examined in the context of the availability of funds and the employment potential for the coaches to be trained at such a Wing.

Discriminatory treatment to Punjab Government re. taking delivery of procurement rice

1137. SHRI YAGYA DUTT SHARMA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Punjab Government have pointed out to the Union Government about the discriminatory treatment shown to it by the F.C.I. in the matter of taking delivery of procure-

ment rice as compared to Haryana and Uttar Pradesh;

(b) if so, the reasons therefor; and

(c) the steps proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) to (c). In Punjab and Haryana the delivery of rice procured under levy from rice millers is accepted for the Central Pool by the Food Corporation of India at their own godowns or at the rail heads. In Haryana a system of making the F.C.I. instead of the rice millers as consignor was being tried by the F.I.C. on an experimental basis. In U.P. the levy rice is collected by the State Government first and the quantities subsequently offered for the Central Pool are taken delivery of by the Food Corporation of India from the State Government storage points. The Government of Punjab have been requesting that as in the case of Haryana the F.C.I. should be made consignor in the case of despatches by rail of levy rice delivered by the rice millers at the Rail Heads for the Central Pool. The Government of Punjab was informed that the system in Haryana was being tried only on experimental basis but because of certain inherent difficulties in exercising proper check on the number of bags loaded and in carrying out inspection of quality and weight etc. an evaluation of the system was being undertaken. The system adopted in Haryana has since been discontinued.

Burglary in National Museum

1138. SHRI G. Y. KRISHNAN: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government's attention has been drawn to the reported burglary in the National Museum in Delhi where art pieces worth lakhs of rupees were stolen;

(b) if so, the details thereof; and